

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Esst.(RJS)/ 52/2014

Date : 05.05.2014

I

Shri Gordhan Lal Meena, an officer in the District Judge Cadre, presently posted as District & Sessions Judge, Jaisalmer, who has been appointed as **Chairman, Rajasthan State Co-operative Tribunal, Jaipur** vide Government Order No. F.4(6)Sah/2005 dated 28.04.2014, is hereby relieved with immediate effect to join his new assignment.

II

Shri Govind Prasad Goyal, an Officer in the District Judge Cadre, whose services have been repatriated from the post of **Presiding Officer, JDA Appellate Tribunal, Jaipur** vide Government Order No. F.4(1)UDD/II/2010 dated 29.04.2014, is hereby transferred/posted with immediate effect as **District & Sessions Judge, Balotra** vice Shri Om Prakash Gupta-IV.

III

Dr. Virendra Kumar Mathur an officer in the District Judge Cadre, presently posted as **District & Sessions Judge, Jaipur District, Jaipur**, who has been appointed as **Presiding Officer, JDA Appellate Tribunal, Jaipur** vide Government Order No. F.4(1)UDD/II/2010 dated 29.04.2014, is hereby relieved with immediate effect to join his new assignment.

IV

The following Judicial Officers in the District Judge Cadre, who have been appointed/ posted as **Judge, Family Courts** shown against their names in Column No.4, vide Government Order No.F.9(1)Nyay/89 dated 02.05.2014, are hereby directed/relieved with immediate effect to join their new assignment :-

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1	2	3	4	5
1.	OM PRAKASH GUPTA-IV	DJ, BALOTRA	JUDGE, FAMILY COURT, ALWAR	VACANT
2.	AJAY KUMAR OJHA	P.O., SPL.COURT FOR TRIAL OF CASES UNDER E.C. ACT, JODHPUR	JUDGE, FAMILY COURT, PALI	VACANT
3.	CHANDRA KUMAR SONGARA	SPL.JUDGE (CBI) NO.3, JAIPUR	JUDGE, FAMILY COURT, GANGANAGAR	VACANT
4.	GYARSI LAL SHARMA	ADJ, RAJGARH (ALWAR)	JUDGE, FAMILY COURT, JHUNJHUNU	VACANT
5.	BHALLA RAM PARMAR	ADJ NO.1, BHARATPUR	JUDGE, FAMILY COURT NO.2, JODHPUR	VACANT

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1	2	3	4	5
6.	RAMESH KUMAR SHARMA	ADJ NO.5, KOTA	JUDGE, FAMILY COURT, CHURU	VACANT
7.	JAGDISH PRASAD SHARMA-IV	ADJ NO. 19, JAIPUR METROPOLITAN HQ. AT SANGANER	JUDGE, FAMILY COURT NO.1, JAIPUR	BHAGWAN SHARDA
8.	MAHENDRA KUMAR SHARMA	SPL.JUDGE, SC/ST CASES COURT, BIKANER	JUDGE, FAMILY COURT, MERTA	VACANT

V

The services of **Shri Ravindra Kumar Joshi**, an officer in the District Judge Cadre, whose services have been repatriated from the post of **Judge, Family Court, Udaipur**, vide Government order No. F.9(1)Nyay/89 dated 02.05.2014, are placed at the disposal of Hon'ble the Chief Justice for his appointment/ posting as **Registrar(Rules), Rajasthan High Court, Jodhpur**.

VI

Shri Ravindra Kumar Joshi, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred/posted with immediate effect as **Registrar(Rules), Rajasthan High Court, Jodhpur**.

VII

The following Judicial Officers in the District Judge Cadre, who have been appointed/ posted as **Spl. Judge, N.D.P.S Cases Courts** shown against their names in Column No. 4, vide Government Order No.F.27(17)Nyay/06 dated 02.05.2014, are hereby directed/relieved with immediate effect to join their new assignment :-

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1	2	3	4	5
1.	SANGEETA SHARMA (ON REQUEST)	SPL.JUDGE (CBI) NO.4, JAIPUR	SPL.JUDGE, NDPS CASES COURT, JODHPUR	ANOOP KUMAR SAXENA
2.	DINESH KUMAR GUPTA	ADJ, CHURU	SPL.JUDGE, NDPS CASES COURT, JHALAWAR	BHAGWAN DAS AGARWAL
3.	CHANCHAL MISHRA	ADJ NO.2, SIKAR	SPL.JUDGE, NDPS CASES COURT, GANGANAGAR	VACANT

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
4.	ASHWANI VIJ	JUDGE, SPL. COURT, ATROCITIES ON WOMEN & DOWRY CASES, JAIPUR	SPL.JUDGE, NDPS CASES COURT, PRATAPGARH	VACANT
5.	BALJIT SINGH	ADJ NO.1, HANUMANGARH	SPL.JUDGE, NDPS CASES COURT, HANUMANGARH	VACANT
6.	VIKRANT GUPTA	ADJ NO.1, JHUNJHUNU	SPL.JUDGE, NDPS CASES COURT NO.2, CHITTORGARH	ASHOK KUMAR SHARMA-II

VIII

The following Judicial Officers in the District Judge Cadre, whose services have been repatriated from the posts mentioned against their names in Column No.3, vide Government Order No.No.F.27(17)Nyay/06 dated 02.05.2014, are hereby transferred/ posted with immediate effect as Presiding Officers of the Courts shown against their names in Column No.4 as under :-

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1	2	3	4	5
1.	OM PRAKASH SINWAR	SPL.JUDGE, NDPS CASES COURT, JAIPUR	DJ, JAISALMER	GORDHAN LAL MEENA
2.	BHAGWAN DASS AGARWAL	SPL.JUDGE, NDPS CASES COURT, JHALAWAR	SPL.JUDGE (CBI) NO.1, JAIPUR	VACANT

IX

The services of **Shri Ashutosh Kumar**, an officer in the District Judge Cadre, presently posted as **Registrar(Writs), Rajasthan High Court Bench, Jaipur**, are placed at the disposal of Hon'ble High Court for his posting on some other post.

X

Shri Ashutosh Kumar, an Officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court and who has been appointed/ posted as **Judge, M.A.C.T. No. 2, Kota**, vide Government Order No. F.19(20)Nyay/98 dated 02.05.2014, is hereby relieved with immediate effect to join his new assignment.

XI

The following Judicial Officers in the District Judge Cadre, who have been appointed/ posted as **Judge, M.A.C.Ts** shown against their names in Column No.4, vide Government Order No.F.19(20)Nyay/98 dated 02.05.2014, are hereby directed/relieved with immediate effect to join their new assignment :-

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1	2	3	4	5
1.	GYAN PRAKASH GUPTA	ADJ, JAITARN (PALI)	JUDGE, MACT, DUNGARPUR	VACANT
2.	MAHENDRA SINGH SISODIA	ADJ NO.1, DEEG (BHARATPUR)	JUDGE, M.A.C.T. NO.1, UDAIPUR	RAJENDRA PRAKASH SONI
3.	AYUB KHAN	ADJ NO.3, JAIPUR METROPOLITAN	JUDGE, MACT NO.2, UDAIPUR	VACANT
4.	SATYA NARAIN VYAS	ADJ NO.2, UDAIPUR	JUDGE, MACT, AJMER	JAINENDRA KUMAR JAIN
5.	AJAY SINGH	JUDGE, SPL.COURT, ATROCITIES ON WOMEN & DOWRY CASES, KOTA	JUDGE, MACT, JHUNJHUNU	VACANT

XII

Shri Dwarka Prasad Sharma, an Officer in the District Judge Cadre, whose services have been repatriated from the post of **Spl. Secretary, Home & Jt. L.R., Home Department, Jaipur** vide Government Order No. F.19(3)Nyay/2001/ dated 30.04.2014, is hereby transferred/posted with immediate effect as **Presiding Officer, Spl. Court For Trial of Casse Under E.C. Act, Jodhpur** vice Shri Ajay Kumar Ojha.

XIII

The services of **Shri Radha Mohan Chaturvedi**, an officer in the District Judge Cadre, whose services have been repatriated from the post of **Jt. L.R. (VRS), Law Department, Secretariat, Jaipur** vide Government order No. F.19 (14)Nyay/98 Part dated 02.05.2014, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Registrar(Administration), Rajasthan High Court Bench, Jaipur.**

XIV

Shri Radha Mohan Chaturvedi, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted with immediate effect as **Registrar (Administration), Rajasthan High Court Bench, Jaipur.**

XV

Shri Kedar Lal Gupta an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge, Neem-ka-thana (Sikar)**, who has been posted/ appointed as **Jt. L.R. (VRS), Law Department, Secretariat, Jaipur** vide Government Order No. F.19(14)Nyay/98 Part dated 02.05.2014, is hereby relieved with immediate effect to join his new assignment.

XVI

Shri Chandra Shekhar Azad, an officer in the District Judge Cadre, presently posted as District & Sessions Judge, Rajsamand, who has been appointed as **Member (Judicial), Rajasthan Civil Service Appellate Tribunal, Jaipur** vide Government Order No. F.17(8)Karmik/K-2/85 dated 02.05.2014, is hereby relieved with immediate effect to join his new assignment.

XVII

Shri Kamal Kumar Bagri, an Officer in the District Judge Cadre, whose services have been repatriated from the post of **Member (Judicial), Rajasthan Civil Services Appellate Tribunal, Jaipur** vide Government Order No. F.17(8) Karmik/K-2/85 dated 02.05.2014, is hereby transferred/posted with immediate effect as **District & Sessions Judge, Jaipur District, Jaipur** vice Dr. Virendra Kumar Mathur.

XVIII

Shri Abhay Jain, an officer in the District Judge Cadre, presently posted as Additional District & Sessions Judge No.2, Bharatpur, who has been appointed as **Judge, Industrial Tribunal-Cum-Labour Court, Bharatpur** vide Government Order No. F.1(47)L&E/79/Part dated 02.05.2014, is hereby relieved with immediate effect to join his new assignment.

XIX

The following Judicial Officers in the Senior Civil Judge Cadre, whose services have been repatriated from the posts mentioned against their names in Column No.3, vide Government Order No.F.6(7)Law-2/2012 dated 02.05.2014, are hereby transferred/ posted as Presiding Officers of the Courts shown against their names in Column No.4 as under :-

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1	2	3	4	5
1.	AMAR VERMA	FULLTIME SECRETARY, RAJ HIGH COURT LEAGL SERVICE COMMITTEE, JAIPUR	CJ(SD)-CUM-ACJM, BANDIKUI (DAUSA)	REKHA RATHORE

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
2.	TAN SINGH CHARAN	FULLTIME SECRETARY, DLSA, JODHPUR METROPOLITAN	ACJ(SD)-CUM-ACMM NO.2, JODHPUR METROPOLITAN	GAJENDRA PAL MOGHA

XX

The following Judicial Officers in the Senior Civil Judge Cadre, who have been appointed/ posted as **Dy. Secretary & Fulltime Secretaries** in State Legal Service Authorities shown against their names in Column No.4, vide Government Order No.F.6(7)Law-2/2012 dated 02.05.2014, are hereby directed/relieved with immediate effect to join their new assignment :-

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1	2	3	4	5
1.	PRAVENDRA PAL SINGH	CJ(SD)-CUM-ACJM, AKLERA (JHALAWAR)	DY. SECRETARY-II, RAJ. STATE LEGAL SERVICE AUTHORITY, JAIPUR	VACANT
2.	DALPAT SINGH RAJPUROHIT	CJ(SD)-CUM-ACJM, MAVLI (UDAIPUR)	FULLTIME SECRETARY, DISTRICT LEGAL SERVICE AUTHORITY, JODHPUR METROPOLITAN	TAN SINGH CHARAN
3.	BAL KRISHAN GOYAL	ACJ(SD)-CUM-ACJM NO.6, KOTA	FULLTIME SECRETARY, DISTRICT LEGAL SERVICE AUTHORITY, JAIPUR METROPOLITAN	VACANT
4.	DR. CHETNA	ACJ(SD)-CUM-ACJM, BUNDI	FULLTIME SECRETARY, RAJ HIGH COURT LEAGL SERVICE COMMITTEE, JAIPUR	AMAR VERMA
5.	ASHWANI KUMAR YADAV	CJ(SD)-CUM-ACJM, BHIM (RAJSAMAND)	FULLTIME SECRETARY, DISTRICT LEGAL SERVICE AUTHORITY, BIKANER	VACANT
6.	VARUN TALWAR	CJ(SD)-CUM-ACJM, LAXMANGARH (ALWAR)	FULLTIME SECRETARY, DISTRICT LEGAL SERVICE AUTHORITY, KOTA	VACANT
7.	NEERAJ KUMAR BHARDWAJ	ACJ(SD)-CUM-ACJM NO.1, UDAIPUR	FULLTIME SECRETARY, DISTRICT LEGAL SERVICE AUTHORITY, UDAIPUR	VACANT

XXI

Consequent upon promotion of **Shri Praveen Kumar Mishra** presently posted as ACJ(JD)-JM No.1(North), Udaipur, vide Govt. Order **No.F.19(1) Nyay/2010 dated 21.04.2014**, from Civil Judge Cadre to **Senior Civil Judge** Cadre purely on ad-hoc basis under rule 15 of Rajasthan Judicial Service

Rules, 2010, who has been appointed/ posted as **Fulltime Secretary, District Legal Service Authority, Bharatpur** vide Government Order No.F.6(7)Law-2/2012 dated 02.05.2014, is hereby directed/relieved with immediate effect to join his new assignment.

XXII

The following Judicial Officers in the Civil Judge Cadre, who have been appointed/ posted as the Nyayadhikaries of the Gram Nyayalays shown against their names in Column No. 4, vide Government Order No.F.2(1)Nyay/2010 dated 02.05.2014, are hereby directed/relieved with immediate effect to join their new assignment :-

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1	2	3	4	5
1.	LAXMAN RAM BISHNOI	CJ(JD)-JM, TARANAGAR (CHURU)	NYAYADHIKARI, GRAM NYAYALAYA, GANGANAGAR	VACANT
2.	YASHWANT BHARDWAJ	CJ(JD)-JM, HINDOLI (BUNDI)	NYAYADHIKARI, GRAM NYAYALAYA, TIJARA (ALWAR)	JAGDISH PRASAD MEENA
3.	NARENDRA KUMAR KHATRI	ACJ(JD)-JM NO.3, ALWAR	NYAYADHIKARI, GRAM NYAYALAYA, BHADESAR (CHITTROGARH)	VACANT
4.	SURESH KUMAR-II	CJ(JD)-JM, ITAWA (KOTA)	NYAYADHIKARI, GRAM NYAYALAYA, SAMBHAR (JAIPUR DISTRICT)	VACANT
5.	BHARAT BHUSHAN PATHAK	CJ(JD)-JM, BAYANA (BHARATPUR)	NYAYADHIKARI, GRAM NYAYALAYA, GIRVA (UDAIPUR)	ASHISH DADHICH
6.	SHALINI GOYAL	CJ(JD)-JM, BARAN	NYAYADHIKARI, GRAM NYAYALAYA, MANDORE (JODHPUR METROPOLITAN)	PRAMOD BANSAL
7.	AHSAN AHMED	CJ(JD)-JM, SRIMADHOPUR (SIKAR)	NYAYADHIKARI, GRAM NYAYALAYA, KHERWARA (UDAIPUR)	VIJAY PRAKASH SONI

XXIII

Consequent upon promotion vide Govt. Order **No.F.19(1)Nyay/2010 dated 21.04.2014**, of following Judicial Officers from **Civil Judge Cadre** to **Senior Civil Judge** Cadre purely on ad-hoc basis under rule 15 of Rajasthan Judicial Service Rules, 2010 and whose services have been repatriated from the posts mentioned against their names in Column No.3, vide Government Order No.F.2(1)Nyay/2010 dated 02.05.2014, are hereby transferred/posted with immediate effect as Presiding Officers of the Courts shown against their names in Column No.4 as under :-

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1	2	3	4	5
1.	PRASHANT SHARMA	NYAYADHIKARI, GRAM NYAYALAYA, PRATAPGARH	CJ(SD)-CUM-ACJM, DHARIAWAD (PRATAPGARH)	HARVINDER SINGH
2.	PRAMOD BANSAL	NYAYADHIKARI, GRAM NYAYALAYA, MANDORE (JODHPUR METROPOLITAN)	ACJ(SD)-CUM-ACJM NO.3, BIKANER	REKHA CHAUDHARY
3.	ASHISH DADHICH	NYAYADHIKARI, GRAM NYAYALAYA, GIRVA (UDAIPUR)	CJ(SD)-CUM-ACJM, KANORE (UDAIPUR)	PARAMVEER SINGH CHOUHAN
4.	RAJENDRA CHOUDHARY	NYAYADHIKARI, GRAM NYAYALAYA, GANGAPURCITY (SAWAI MADHOPUR)	CJ(SD)-CUM-ACJM, DANTARAMGARH (SIKAR)	PRAMOD KUMAR MALIK
5.	VIJAY PRAKASH SONI	NYAYADHIKARI, GRAM NYAYALAYA, KHERWARA (UDAIPUR)	ACMM NO.3, JODHPUR METROPOLITAN	SHANKER LAL GUPTA
6.	KULDEEP SUTRAKAR	NYAYADHIKARI, GRAM NYAYALAYA, ITAWA (KOTA)	CJ(SD)-CJM-ACJM, KUSHALGARH (BANSWARA)	MAHENDRA KUMAR SINGHAL)
7.	JAGDISH PRASAD MEENA	NYAYADHIKARI, GRAM NYAYALAYA, TIJARA (ALWAR)	CJ(SD)-CUM-ACJM, BHAWANIMANDI (JHALAWAR)	RAJESH SHARMA
8.	VINOD KUMAR VAZA	NYAYADHIKARI, GRAM NYAYALAYA, NIMRANA (ALWAR)	CJ(SD)-CUM-ACJM, MANOHARTHANA (JHALAWAR)	MAHESH MANGTANI

XXIV

The following Judicial Officers in the Civil Judge Cadre, whose services have been repatriated from the posts mentioned against their names in Column No.3, vide Government Order No.F.2(1)Nyay/2010 dated 02.05.2014, are hereby transferred/posted with immediate effect as Presiding Officers of the Courts shown against their names in Column No.4 as under :-

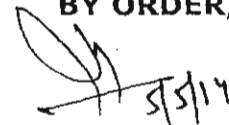
S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
1.	RAJESH MEENA	NYAYADHIKARI, GRAM NYAYALAYA, PINDWARA (SIROHI)	CJ(JD)-JM, RINGUS (SIKAR)	RENUKA SINGH HOODA
2.	SANTOSH KUMAR	NYAYADHIKARI, GRAM NYAYALAYA, BASSI (JAIPUR DISTRICT)	SPL.J.M.(N.I. ACT CASES) NO.1, GANGANAGAR	VACANT
3.	NEERAJ BHAMU	NYAYADHIKARI, GRAM NYAYALAYA, JHALARAPATAN (JHALAWAR)	ACJ(JD)-MM NO.27, JAIPUR METROPOLITAN	DEVENDRA SINGH BHATI

S. No.	Name of Officer SARVA SHRI/MS. :	FROM	TO	Vice SARVA SHRI/MS.:
4.	LAXMIKANT VAISHNAV	NYAYADHIKARI, GRAM NYAYALAYA, BICHCHHIWARA (DUNGARPUR)	CJ(JD)-JM (NORTH), UDAIPUR	NEELAM SHARMA
5.	PAWAN KUMAR KALLA	NYAYADHIKARI, GRAM NYAYALAYA, KAMA (BHARATPUR)	CJ(JD)-JM, MARWAR JUNCTION (PALI)	TOSHITA MALANI
6.	RAJENDRA BANSHIWAL	NYAYADHIKARI, GRAM NYAYALAYA, DAUSA	CJ(JD)-JM, DUNGLA (CHITTORGARH)	VACANT
7.	SAVITRI ANAND NIRBHIK	NYAYADHIKARI, GRAM NYAYALAYA, SACHORE (JALORE)	CJ(JD)-JM, KAPASAN (CHITTORGARH)	AJEET KURI.
8.	RAVIKANT JINDAL	NYAYADHIKARI, GRAM NYAYALAYA, NAWALGARH (JHUNJHUNU)	ACJ(JD)-MM NO.26, JAIPUR METROPOLITAN (AT SANGANER)	BALWANT SINGH BHARI

NOTE:

1. The Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. The officer transferred on his/her own request shall not be entitled to claim transfer allowance and joining time.
3. **Shri Gordhan Lal Meena** transferred on his own request, shall not be entitled to claim transfer allowance and joining time.

BY ORDER,



REGISTRAR GENERAL